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public bonds to undertake a programme to improve facilities at different airports in India; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Not as yet.

(b) Does not arise.

Hotel Corporation of India

4483. SHRI HARISH RAWAT: Will the Minister of GIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Air India has disowned Hotel Corporation of India which was created by itself;
 - (b) if so, themeasons thereof; and
- (c) the steps proposed to be taken to rehabilitate the employees of the Hotel Corporation of India and its subsidiaries?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

Banian Manufacturing Unit in Ranikhet for War Widows

4484. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether a shawls and Banian manufacturing unit has been established in Ranikhet (U.P.) to provide jobs to the war widows:

- (b) if so, the annual, production of the unit and the number of, war-widows provided jobs therein;
- (c) whether this unit is proposed to be expanded; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (d). The information is being collected and will be laid on the Table of the House.

New Development Blocks in Uttar Pradesh

4485. SHRI HARISH RAWAT: Will the Minister of PLANNING be pleased to state:

- (a) whether U.P. Government propose to start some new development blocks:
- (b) if so, the details thereof and the amount earmarked for them;
- (c) whether the State Government's proposal to start new development blocks has been approved; and
 - (d) if not, the reasons therefor?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):
(a) Creation of new development blocks is within the purview of the State Government. However, as per the Annual Plan (1989-90) of the Government of Uttar Pradesh, there is no proposal to start new development blocks.

(b) to (d). Questions do not arise.